

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-16/2002/5724/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the th 18th June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 4505/2024, dtd. 11.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.06.2024, along with station leave permission, from the morning of 21.06.2024 till the morning of 24.06.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/5725/A, dated , 18-07-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

18/07/24
JT. REGISTRAR (VIGILANCE)
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